1116. SHRI SANJAY SADASHIVRAO MANDLIK
SHRI SUDHEER GUPTA
SHRI PRATAPRAO JADHAV
SHRI SHRIRANG APPA BARNE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) Whether Taiwan has shown interest in employing nearly 1 lakh Indians in various fields across Taiwan;

(b) If so, the details thereof and the response of the Government in this regard;

(c) Whether the Government has signed any job pact/agreement with Taiwan Government;

(d) If so, the details thereof and if not, the time by such a job pact is likely to be signed to provide safety and security to Indian workers abroad;

(e) The manner in which such a pact/agreement is going to strengthen the mutual relationship between two nations; and

(f) Whether the Government has signed such employment pact/agreement with other countries of the world and if so, the details in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to e) Government facilitates and promotes interactions in areas of trade, investment, tourism, culture, education and other such people-to-people exchanges with Taiwan. Government also facilitates legal employment of Indian workers overseas based on mutual interest.

(f) The Labor and Manpower Cooperation MOUs/Agreements that provide the overarching framework for cooperation on labour and manpower related issues have been signed with the Gulf Cooperation Council countries (Bahrain, Kuwait, Oman, Qatar, Saudi Arabia, and United Arab Emirates) and Jordan. Further, to safeguard the specific interest of domestic workers in GCC Countries, agreements on Labor Cooperation for Domestic Sector have been signed with Saudi Arabia, UAE and Kuwait. Specific Labour Mobility Partnership Agreement/MOU/MOC have been signed with Denmark, Japan, Portugal, Mauritius and Israel. Migration and Mobility Partnership agreements to facilitate mobility for our students, academics, business people, and professionals, have been signed with France, UK, Germany, Australia, Austria and Italy.

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